

**F.No. J-11017/3/2017-Judl.(Part-3)**  
**Government of India**  
**Ministry of Law and Justice**  
**Department of Legal Affairs**  
**Judicial Section**

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Shastri Bhawan, New Delhi,  
Dated 21<sup>st</sup> December, 2017

**ORDER**

The President is pleased to engage **Smt. Amrita Prakash**, Advocate as Central Government Standing Counsel for conducting Central Government litigation (except the cases of Railways & Taxation) before the High Court of Delhi, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

**HIGH COURT OF DELHI**

**Central Government Standing Counsel**

Name of Advocate	Contact details	Enrollment number
Smt. Amrita Prakash	75-76, Upper 1 <sup>st</sup> Floor, Guru Angad Nagar, Extension, Laxminagar, Delhi-92. Mob: 9818667963 Email: amritaprakash79@gmail.com	D/105/2005

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

*Inder Kumar*  
(Inder Kumar) 21.12.17  
Additional Secretary

**Copy for information to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Sanjay Jain, the Ld. ASG, High Court of Delhi.
3. The Registrar, High Court of Delhi.
4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
5. Smt. Amrita Prakash, CGSC at the addresse as mentioned herein above.
6. Cash (LA) Section for the payment of retainership fee to the above CGSC w.e.f. the date of this order.
7. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.

*K. Gaurav*  
for Section Officer (Judicial)  
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